



REGIONAL OFFICE



RAJASTHAN STATE POLLUTION CONTROL BOARD

SPL-2, 5th Phase, RIICO Ind. Area, Kishangarh

email : rorpcb.kishangarh@gmail.com

RO RPLCB/Regel- 58/3201

Date : 29.03.2022

To,

The Registrar,
National Green Tribunal,
Central Zone Bench,
Bhopal.

Sub : Joint Inspection report of the Committee.

Ref : Hon'ble NGT order dated 18.02.2022 in O.A. application No. 16/2022.

Sir,

With due respect, it is our honour to submit joint inspection report of the Committee constituted by Hon'ble NGT in the matter of 16/2022, Prakash Jain V/s Vinod Kumar Sharma & Others. The Joint inspection was carried out on dated 08.03.2022 by the following members:-

1. Sh Rajendra Prasad Agarwal, ADM City, Ajmer (Raj.) – Nominee of District Collector, Ajmer.
2. Sh Pushpendra Singh, Mining Engineer, Ajmer (Raj.)
3. Sh G.D. Bohra, Senior Hydrologist, Ground Water Department, Ajmer (Raj.)
4. Sh Deepak Tanwar, EE, Regional Officer, RSPCB, Kishangarh (Nodal Officer)

Attached herewith is the Joint inspection report (05 Pages) and Annexures (06 Nos).

Thanking You.
Yours Sincerely,

Deepak Tanwar

Deepak Tanwar
EE & Regional Officer,
RSPCB, Kishangarh
[Nodal Officer]

Joint Inspection Report of the Committee

Submitted in Reference to

Hon'ble National Green Tribunal (NGT), Central Bench,

Bhopal order dated 18-02-2022 in the Matter of

Original Application No. 16/2022 (CZ)

Prakash Jain

Versus

Vinod Kumar Sharma & Others

Member of the committee

1. Shri Rajendra Prasad Agarwal, ADM City, Ajmer (Raj.)- Nominee of District Collector, Ajmer.
2. Shri Pushpendra Singh Jodha, Minning Engineer, Ajmer (Raj.)
3. Shri G. D. Bohra, Senior Hyrologist, Ground Water Department, Ajmer (Raj.)
4. Shri Deepak Tanwar, EE & Regional Officer, RSPCB, Kishangarh (Nodal Officer)

Joint Inspection Report of the Committee

In compliance of the Hon'ble National Green Tribunal (NGT) Central Bench, Bhopal order dated 18.02.2022, in the matter of original application No. 16/2022 (CZ), Prakash Jain versus Vinod Kumar Sharma and Others, the committee of following 04 members was constituted by District Collector, Ajmer vide letter No. 38 dated 25.02.2022 [Annexure-1]. The committee visited the complaint site i.e. H. No. 308/29, New Old Ward 24, Behind Palliwal Jain Bhawan Babu Mohalla Kesarganj, Ajmer and nearby vicinity of Babu Mohalla, Kesarganj, Ajmer on 08.03.2022 to record the factual situation and actions required to be taken:

1. Shri Rajendra Prasad Agarwal, ADM City, Ajmer (Raj.)- Nominee of District Collector, Ajmer.
2. Shri Pushpendra Singh, Mining Engineer, Ajmer (Raj.)
3. Shri G. D. Bohra, Senior Hydrologist, Ground Water Department, Ajmer (Raj.)
4. Shri Deepak Tanwar, EE & Regional Officer, RSPCB, Kishangarh (Nodal Officer)

As per the order of Hon'ble NGT, the committee verified the factual status on these following issues: -

1. Discharge of polluted water or used water, engine oil in the open area.
2. Air pollution by old vehicles in the residential area in Babu Mohalla, District-Ajmer.
3. Commercial activities in residential area.
4. Contaminations of ground water by way of discharge of its engine oil with the water.

Field Observations:-

1. The committee visited the site i.e. H. No. 308/29, New Old Ward 24, Behind Palliwal Jain Bhawan Babu Mohalla Kesarganj, Ajmer and nearby vicinity of Babu Mohalla, Kesarganj, Ajmer on 08.03.2022.

2. Shri Prakash Jain, Petitioner was also present at the site during the visit of the committee.
3. A tap was found installed on the outer wall of the house of Shri Vinod Kumar Sharma.
4. Petitioner has raised the complaint for utilizing water from the aforesaid tap for washing of vehicles of M/s Jai Tours and Travels, run by Shri Vinod Kumar Sharma and Abhimanyu Sharma.
5. During the visit, no washing of vehicles was observed at the complaint site. However, petitioner submitted on-site photographs showing use of water from the aforesaid tap for washing of commercial vehicles of the above mentioned Travel Agency **[Annexure-2]**.
6. Few spots of spillage of Engine oil were also observed on the site which reveals that there may be leakage of engine oil from particular vehicle which was parked there and the same was not observed to be significant.
7. There is no chance of contamination of ground water/drinking water supply due to above activities, because of the concreted roads available in the Babu Mohalla, Kesarganj, Ajmer. Thus, contamination of drinking water supply and ground water may not be possible. It is important to state that there was no leakage of water supply connections observed in the nearby areas of complaint site.
8. Washing of commercial vehicles by utilizing domestic water supply connection was observed by the Officials of PHED, Ajmer. Thus, domestic connection was revised by the respective Department and the same was converted to commercial water supply **[Annexure-3]**.
9. Further, waste water generated from washing of commercial vehicles is discharged on road as well as into the municipal drains, which were found concreted. No overflow of municipal drains was observed in the complaint area and its nearby area. Since, only washing of outer body of vehicles is carried out on routine basis, no traces of engine oil may be mixed with waste water, which is discharged into municipal drains.

10. Ground Water samples taken from nearby 06 Hand pumps and were analysed by PHED, Ajmer. Results of Analysis report is attached herewith [**Annexure-4**].
11. No maintenance of vehicles was observed at the complaint site as well as in nearby areas. 08 commercial vehicles registered in the name of M/s Jai Tours and Travels were examined by DTO, Ajmer and PUC certificates of all of the vehicles were found valid and reports of all the vehicles revealed that none of the vehicles are causing Air and Noise Pollution problem. Also, the old scrap vehicle (01 Nos.) which was lying near the Travel Agency has also been removed by DTO, Ajmer [**Annexure-5**].
12. The aforesaid Travel agency is located in the commercial area and routine washing of vehicles is being done on road using water from house of the owner of Travel Agency which is located in the nearby residential area. Parking of vehicles is being done near the Travel Agency as well as near to the house of the owner of Travel Agency. It is important to mention that stationary vehicles may not cause any nuisance in the area.
13. During verification, none of the residents of Babu Mohalla, Kesarganj, Ajmer expressed their grievances regarding the problems raised by the Petitioner.

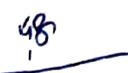
Photographs taken during the field visit are enclosed [**Annexure-6**].

Conclusions:-

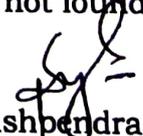
1. Waste water is generated from routine cleaning and washing of commercial vehicles of M/s Jai Tours and Travels Agency by using domestic water connection. PHED has converted the pre existing domestic water connection to commercial water connection. During the washing and cleaning operations, waste water so generated is being discharged on concreted roads and municipal drains.
2. Few spots of spillage of Engine oil were also observed on the site which reveals that there may be leakage of engine oil from

particular vehicle which was parked there and the same was not observed to be significant.

3. 08 commercial vehicles of the aforesaid Travel Agency were examined by DTO, Ajmer for PUC. PUC certificates of all of the vehicles were found valid and reports of all the vehicles revealed that none of the vehicles are causing air and noise pollution problem. Also, the old scrap vehicle which was lying near the Travel Agency has also been removed by DTO, Ajmer. Thus, the problem of Air and Noise Pollution from the vehicles is not significant.
4. Many other commercial activities such as Grocery Shops, Showrooms etc. are also running in Babu Mohalla, Kesarganj, Ajmer other than M/s Jai Tours & Travels Agency.
5. It is important to state that there was no leakage of water supply connections observed in the nearby areas of complaint site. Washing of vehicles is done to remove routine dust and dirt from outer body of the vehicles and no other maintenance activities are being carried out which reveals that no discharge of engine oil occurs during washing of vehicles. Also, any spillage of engine oil from parked vehicles/ stationary vehicles has no possibility to contaminate ground water as concreted roads have been provided within residential areas of Babu Mohalla, Kesarganj, Ajmer. Analysis report of ground water samples taken from hand pumps located in the nearby area are in coherence with the above mentioned observations.
6. As such the complaint of the Petitioner was not found significant.


Shri Rajendra Prasad Agarwal,
ADM City, Ajmer (Raj.)-
Nominee of District
Collector, Ajmer


Shri G. D. Bohra,
Senior Hydrologist,
Ground Water Department,
Ajmer


Shri Pushendra Singh
Mining Engineer, Ajmer


Shri Deepak Tanwar,
EE & Regional Officer,
RSPCB, Kishangarh,
(Nodal Officer)



राजस्थान सरकार

कार्यालय कलक्टर एवं जिला मजिस्ट्रेट, अजमेर

क्रमांक: कअ/विकास/2022/ ३६
निमित्त:-

दिनांक:- 25/2/2022

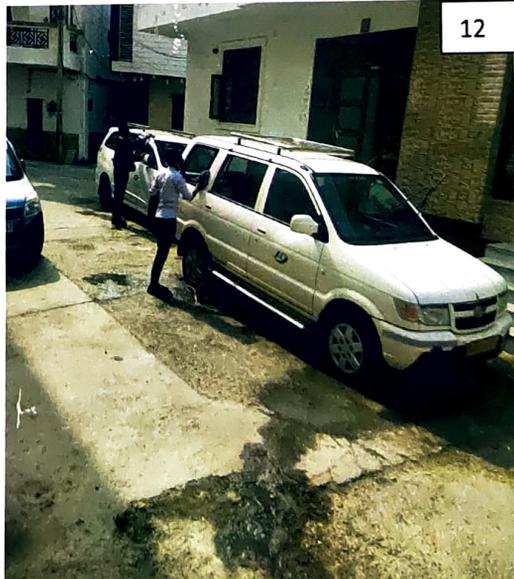
-: आदेश :-

माननीय नेशनल ग्रीन ट्रिब्यूनल, सेंट्रल बैंच, भोपाल के प्रकरण संख्या 16/2022 (CZ) में श्री प्रकाश जैन बनाम श्री विनोद कुमार शर्मा एवं अन्य के प्रकरण में दिनांक 18.02.2022 को सुनवाई पश्चात् पारित आदेश में कार्यवाही हेतु निम्नानुसार संयुक्त कमेटी का गठन किया जाता है:-

- | | |
|--|------------|
| 1. अति. जिला मजिस्ट्रेट (शहर), अजमेर | अध्यक्ष |
| 2. खनि-अभियंता, खान एवं भू-विज्ञान विभाग, अजमेर | सदस्य |
| 3. वरिष्ठ भू-जल वैज्ञानिक, भू-जल विभाग, अजमेर | सदस्य |
| 4. क्षेत्रीय अधिकारी, राज0 राज्य प्रदूषण नियंत्रण मण्डल, किशनगढ़ | सदस्य सचिव |

उक्त कमेटी प्रकरण में संयुक्त रूप से मौका निरीक्षण कर आवश्यक कार्यवाही सुनिश्चित करे तथा सदस्य सचिव अपनी जाँच/तथ्यात्मक कार्यवाही रिपोर्ट 10 दिवस में अद्योहस्ताक्षरकर्ता से अनुमोदन के पश्चात् माननीय नेशनल ग्रीन ट्रिब्यूनल, सेंट्रल बैंच, भोपाल को भिजवाया जाना सुनिश्चित करें। उक्त कमेटी जाँच के समय संबंधित प्रार्थी के पक्ष को भी सुना जाना सुनिश्चित करेगी।


(अंशुदीप)
जिला कलक्टर अजमेर





फोन नं. 0145-2628476

क्रमांक : अ.अ./नगर खंड/अंके कोर्ट केस/2021-22/6058-6061

श्रीमान अतिरिक्त जिला मजिस्ट्रेट

(ए.डी.एम. सिटी)

जिला कलक्टर कार्यालय परिसर अजमेर

कार्यालय अधिशाषी अभियन्ता,

जन स्वास्थ्य अभियांत्रिकी विभाग,

नगर खण्ड प्रथम अजमेर (राज.)

(Email :- ee.phed@yahoo.in)

दिनांक : 22-3-2022

- विषय :- श्री प्रकाश जैन (प्रार्थी) बनाम विनोद कुमार शर्मा अप्रार्थी अति.मु.अभि. ज.स्वा. अभि.विभाग क्षेत्र अजमेर
- संदर्भ :- 1. श्री मुकेश कुमार रजिस्ट्रार सेन्ट्रल जोनल बेन्च भोपाल माननीय दी नेशनल ग्रीन ट्रिब्यूनल सिटिंग एट भोपाल के नोटिस क्रमांक एन जीटी/2022/25 भोपाल दिनांक 21.02.2022 मूल प्रार्थना पत्र संख्या 16/2022 (सीजेड) (प्राप्ति दिनांक 25.02.2022 आर.आर. संख्या 8184 दिनांक 28.02.2022)
2. अतिरिक्त मुख्य अभियन्ता जन स्वास्थ्य अभियांत्रिकी विभाग, क्षेत्र अजमेर के पत्रांक 14533-537 दिनांक 03.03.2022
3. सहायक अभियन्ता जन स्वास्थ्य अभियांत्रिकी विभाग, नगर उपखण्ड प्रथम अजमेर के पत्रांक 1037 दिनांक 22.03.2022

उपरोक्त विषयान्तर्गत सन्दर्भित पत्र के क्रम में निवेदन हैं कि सहायक अभियन्ता जन स्वास्थ्य अभियांत्रिकी विभाग नगर उपखण्ड प्रथम अजमेर से प्राप्त तथ्यात्मक रिपोर्ट निम्नानुसार प्रस्तुत हैं:-

1. पत्र में वर्णित क्षेत्र में स्थित हैण्डपम्पों के जल की रासायनिक जाँच करवाई गई है जाँच रिपोर्ट की प्रति पत्र के साथ संलग्न हैं।
2. पत्र में वर्णित परिसर की जाँच करने पर सम्बन्धित सहायक अभियन्ता ने अपने पत्रांक 372-375 दिनांक 09.09.2021 द्वारा श्री विनोद कुमार पुत्र स्वर्गीय श्री पृथ्वीनाथ एवं श्री अभिमन्यु पुत्र श्री विनोद कुमार को पेयजल का किसी भी प्रकार का दुरुपयोग नहीं किये जाने बाबत पाबन्द किया गया। जिसके पश्चात् लगातार क्षेत्र का निरीक्षण सहायक अभियन्ता एवं उनकी टीम के द्वारा किया गया एवं निरीक्षण के दौरान वाहन धोते हुए पेयजल का दुरुपयोग करते हुए पाया गया तत्पश्चात् विभाग द्वारा विभागीय नियमानुसार अभियुक्तगण के परिसर में स्थित एक जल सम्बन्ध को व्यवसायिक श्रेणी के जल सम्बन्ध में परिवर्तित कर दिया गया। (पत्र एवं व्यावसायिक जल सम्बन्ध बिल की प्रति संलग्न)

संलग्न - उपरोक्तानुसार

(एस.एल.जीनगर)

अधिशाषी अभियन्ता

जन स्वास्थ्य अभियांत्रिकी विभाग

नगर खण्ड प्रथम अजमेर

क्रमांक अ.अ./नगर खंड/2021-22/अंके कोर्ट केस/6058-6061

दिनांक : 22-3-2022

प्रतिलिपि :-

1. जिला कलक्टर महोदय, जिला अजमेर।
2. अतिरिक्त मुख्य अभियन्ता जन स्वास्थ्य अभियांत्रिकी विभाग, अजमेर क्षेत्र अजमेर।
3. अधीक्षण अभियन्ता जन स्वास्थ्य अभियांत्रिकी विभाग, वृत्त, अजमेर।

अधिशाषी अभियन्ता

जन स्वास्थ्य अभियान्त्रिकी विभाग, अजमेर (राज.)

प्राप्ति-पत्र (उपयोगकर्ता)

"प्राप्ति-पत्र, विजली बंगला, रामजी मठवाडी"

| उपयोग विध | उपयोग का नाम व पता | कम नं | सेवा क्रमांक | आका संख्या | पुराना आका संख्या | शेष सं. | शेष मरिचाम | उपयोगकर्ता श्रेणी | माह |
|-----------|----------------------------|----------------------|-----------------------|----------------------|-------------------|---------------------------|-------------------------|---------------------------------|------------------|
| | हेमलता शर्मा / विनोद कुमार | 11 | 236 | 24-1-18 | 24-1-18 | S1/01 | 1/2 | C | JAN-FEB |
| | 38/24 बाबू मोहल्ला | शेडर क्रमांक | पटल तिथि | वर्षागत पत्र | गत पत्र | वितरण तिथि | नियत तिथि तक शेष मात्रा | अंतिम पुनर्गठन तिथि उपरद मात्रा | 739 |
| | EMITRA KEY | G 90051173 | MAR-19 | | | | 29/03/2022 | 31/03/2022 | |
| | | शुद्ध उपभोग लिटर में | शुद्ध उपभोग का संचयन | शुद्ध उपभोग लिटर में | माहीनो का | कुल उपभोग सीवरज | जल उपभोग | समायोजन जल उपभोग | उपभोग राशि सीवरज |
| | | MIN. | | | 2 | 440 | | | 0 |
| | | शेडर लिटर | अधारभूत विकास करधार्ज | अप्राप्त राशि | ब्याज / अन्य | नियत तिथि तक कुल देय राशि | विलम्ब शुल्क | नियत तिथि के परभाव कुल देय राशि | |
| | | 44 | 110.00 | 0.00 | 0 | 739 | 74 | 813 | |
| | | 145.20 | 440.00 | 145.20 | 44 | 145.20 | 44 | 145.20 | |

सहायक अभियंता

Handwritten signature and date: 5-1-2022

जन स्वास्थ्य अभियान्त्रिकी विभाग, अजमेर (राज.)

प्राप्ति-पत्र (विभागीय)

| कम नं | शेष क्रमांक | शेष सं. | आका संख्या | पुराना आका संख्या | शेष सं. | शेष मरिचाम | उपयोगकर्ता श्रेणी | माह |
|-------|-------------------------|---------------------------------|------------|-------------------|-------------------------|---------------------------------|----------------------------------|---------------------------|
| 11 | 236 | S1/01 | 24-1-18 | 24-1-18 | C | | | JAN-FEB |
| | शेडर तिथि तक शेष मात्रा | अंतिम पुनर्गठन तिथि उपरद मात्रा | गत पत्र | वितरण तिथि | नियत तिथि तक शेष मात्रा | अंतिम पुनर्गठन तिथि उपरद मात्रा | अंतिम पुनर्गठन तिथि | नियत तिथि तक कुल देय राशि |
| | | | | | | | 03/29/2022 | 03/31/2022 |
| | विलम्ब शुल्क | | | | | | नियत तिथि के परभाव कुल देय राशि | राशि प्राप्ति की मोहर |
| | 74 | | | | | | 813 | |
| | | | | | | | हेमलता शर्मा / विनोद कुमार शर्मा | |
| | | | | | | | EMITRA KEY | |

सहायक अभियंता

OFFICE OF THE SENIOR CHEMIST
PUBLIC HEALTH ENGINEERING DEPARTMENT REGIONAL LABORATORY, AJMER (Raj)
REPORT OF THE CHEMICAL EXAMINATION OF WATER

No.Lab/Tech./ 2021-22/ 1960

Date: 16.3.2022

To,

Assistant Engineer

Public Health Engineering Department,

City Sub Div.I, Kesarganj, Ajmer

District: Ajmer

Town/City: Ajmer

**Sample was not Collected
by Laboratory**

Reference : Your letter No. 1013 dated 15.3.2022

Sample Collected by :- Sh Jaikishan, Pump Driver II

| Lab Sample No. | | IS10500:2012 | | 1552 | 1553 | 1554 |
|----------------------|--|---|--|--|--|---|
| Source : | | Desirable Limit as per IS10500:2012 | Permissible Limit in absence of alternate source | H.P. | H.P. | H.P. |
| Source Location: | | | | Opp.House Of Sh Kapoor, Babu Mohalla | Behind Nursing Home, Babu Mohalla | Opp. Congress Office, Babu Mohalla |
| Date of Collection→ | | | | 15.3.2022 | 15.3.2022 | 15.3.2022 |
| Date of Examination→ | | | | 15.3.2022 | 15.3.2022 | 15.3.2022 |
| Test Parameter↓ | | | | Results↓ | | |
| 1 | pH Value | 6.5 - 8.5 | No Relaxation | 7.6 | 7.6 | 7.6 |
| 2 | Total Alkalinity (as CaCO ₃) mg/l, Max | 200 | 600 | 330 | 300 | 300 |
| 3 | Total Hardness (as CaCO ₃) mg/l, Max | 200 | 600 | 320 | 270 | 270 |
| 4 | Calcium (as Ca) mg/l, Max | 75 | 200 | 64 | 52 | 44 |
| 5 | Magnesium (as Mg) mg/l, Max | 30 | 100 | 38.4 | 33.6 | 38.4 |
| 6 | Chloride as Cl ⁻ mg/l, Max | 250 | 1000 | 350 | 180 | 160 |
| 7 | Nitrate as NO ₃ ⁻ mg/l, Max | 45 | No Relaxation | 57 | 80 | 65 |
| 8 | Fluoride as F ⁻ mg/l, Max | 1.0 | 1.5 | 2.2 | 1.2 | 1.1 |
| 9 | Total Dissolved Solids(T.D.S.)mg/l, Max | 500 | 2000 | 1840 | 1050 | 1010 |


(Dr. Archana Mathur)

Senior Chemist

P.H.E.D. Regional Laboratory

Ajmer

OFFICE OF THE SENIOR CHEMIST
PUBLIC HEALTH ENGINEERING DEPARTMENT REGIONAL LABORATORY, AJMER (Raj)
REPORT OF THE CHEMICAL EXAMINATION OF WATER

No.Lab/Tech./ 2021-22/ 1960

Date: 16.3.2022

To,
 Assistant Engineer
 Public Health Engineering Department,
 City Sub Div.I, Kesarganj, Ajmer

District: Ajmer
Town/City: Ajmer

**Sample was not Collected
 by Laboratory**

Reference : Your letter No. 1013 dated 15.3.2022

Sample Collected by :- Sh Jaikishan, Pump Driver II

| Lab Sample No. | | IS10500:2012 | | 1555 | 1556 | 1557 |
|----------------------|--|---|--|---|---|--|
| Source : | | Desirable Limit as per IS10500:2012 | Permissible Limit in absence of alternate source | H.P. | H.P. | H.P. |
| Source Location: | | | | Babu Mohalla, Dainik Navjyoti Road | Behind DAV School, Babu Mohalla, Kesarganj | Behind Police Chowki, Babu Mohalla, Kesarganj |
| Date of Collection→ | | | | 15.3.2022 | 15.3.2022 | 15.3.2022 |
| Date of Examination→ | | | | 15.3.2022 | 15.3.2022 | 15.3.2022 |
| Test Parameter↓ | | | | Results↓ | | |
| 1 | pH Value | 6.5 - 8.5 | No Relaxation | 7.5 | 7.5 | 7.4 |
| 2 | Total Alkalinity (as CaCO ₃) mg/l, Max | 200 | 600 | 290 | 260 | 320 |
| 3 | Total Hardness (as CaCO ₃) mg/l, Max | 200 | 600 | 360 | 330 | 350 |
| 4 | Calcium (as Ca) mg/l, Max | 75 | 200 | 56 | 64 | 56 |
| 5 | Magnesium (as Mg) mg/l, Max | 30 | 100 | 52.8 | 40.8 | 50.4 |
| 6 | Chloride as Cl ⁻ mg/l, Max | 250 | 1000 | 160 | 140 | 180 |
| 7 | Nitrate as NO ₃ ⁻ mg/l, Max | 45 | No Relaxation | 82 | 70 | 63 |
| 8 | Fluoride as F ⁻ mg/l, Max | 1.0 | 1.5 | 0.7 | 0.7 | 0.8 |
| 9 | Total Dissolved Solids(T.D.S.)mg/l, Max | 500 | 2000 | 1010 | 900 | 1070 |


 (Dr. Archana Mathur)

Senior Chemist

**P.H.E.D. Regional Laboratory
 Ajmer**

कार्यालय प्रादेशिक परिवहन अधिकारी, अजमेर

क्रमांक: परि/2022/3222

दिनांक: 22-03-2022

श्रीमान अति. जिला मजिस्ट्रेट (शहर),
अजमेर।

विषय:— Regarding O.A. No. 16/2022 in the matter of Prakash Jain V/S State of Rajasthan & Ors.

संदर्भ:— आपका पत्रांक RPCB/RO/KSG/Ajmer/GEN/131/3043-3044 दिनांक 16.03.2022 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत संदर्भित पत्र के क्रम में निवेदन है कि इस कार्यालय के उड़नदस्ता से जय टूर्स एण्ड ट्रेवल्स की वाहनों की जांच कराई गई। उक्त एजेन्सी में कुल आठ वाहन पाई गई जिनके पंजीयन प्रमाण पत्र एवं प्रदूषण प्रमाण पत्र का विवरण निम्न प्रकार है:—

| क्र.सं. | वाहन संख्या | पंजीयन वैधता | प्रदूषण प्रमाण पत्र वैधता |
|---------|-------------|--------------|---------------------------|
| 1 | RJ01TA6451 | 27.04.2023 | 07.03.2023 |
| 2 | RJ01TA7351 | 11.07.2022 | 03.12.2022 |
| 3 | RJ01TA4067 | 25.11.2023 | 14.09.2022 |
| 4 | RJ01TA4144 | 08.10.2023 | 01.09.2022 |
| 5 | RJ01CF5551 | 04.03.2035 | 23.01.2023 |
| 6 | RJ14TD4970 | 02.07.2023 | 02.01.2023 |
| 7 | RJ01TA5951 | 24.04.2023 | 10.06.2022 |
| 8 | RJ01TA7051 | 27.08.2023 | 25.08.2022 |

उक्त समस्त वाहनों के प्रदूषण प्रमाण पत्र वैध पाये गये। वक्त चैकिंग कोई भी वाहन प्रदूषण फैलाता हुआ नहीं पाया गया। उक्त सभी वाहनों के पंजीयन प्रमाण पत्र व प्रदूषण नियंत्रण प्रमाण पत्र की छाया प्रति एवं उड़नदस्ता की मूल रिपोर्ट संलग्न है।

एजेन्सी के बाहर एक पुराना वाहन खडा पाया गया था, जिसे भी हटा दिया गया है।

(राजेश शर्मा)

जिला परिवहन अधिकारी (प्रवर्तन)

अजमेर

क्रमांक: परि/2022/3223

दिनांक: 22-03-2022

प्रतिलिपि:— श्रीमान श्रेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, किशनगढ़।

जिला परिवहन अधिकारी (प्रवर्तन)
अजमेर

सेवा में,

श्रीमान जिला परिवहन अधिकारी,
प्रादेशिक परिवहन कार्यालय,
अजमेर (राज.)

विषय:- Regarding O.A. No. 16/2022 in the matter of Prakash Jain V/S State
of Rajasthan & Ors.

संदर्भ:- आपका पत्रांक 6158 दिनांक 19.03.2022 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि हमारे द्वारा उक्त निर्धारित पते पर जाकर जांच की गई। जांच में पाया गया कि "जय टूर एण्ड ट्रेवल्स" बाबू मोहल्ला, केसरगंज, अजमेर के द्वारा संचालित आठ वाहन है। उक्त वाहनों के प्रदूषण नियंत्रण प्रमाण पत्र व पंजीयन प्रमाण पत्र का विवरण निम्न प्रकार है।

| क्र.सं. | वाहन संख्या | पंजीयन वैधता | प्रदूषण प्रमाण पत्र वैधता |
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ऐजेन्सी के बाहर एक पुराना वाहन खड़ा पाया गया था, जिसे भी हटा दिया गया है।

भवदीय



(मुकेश रावत)

PFS-01, RTO अजमेर

PHOTOGRAPHS TAKEN DURING SITE VISIT DATED 08.03.2022

